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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2017
NAME OF THE PETITIONER(S) : RINKU ROY
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +
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UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

	Aruna Jeyaraj	Counsel for petitioner	
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ORDER

Counsel for both the parties are present and prayed for time
for continuing the process of the mediation and reaching the final
settlement. At request, time is enlarged. Put up on 11.8.2017.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)